



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/988/2021	HARIPRASHANA HAZARIKA Versus INDIAN OIL CORPORATION LIMITED AND 10 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, I O C
2	WP(C)/1322/2021	M/S SUDESHNA OIL TRADERS Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. K N CHOUDHURY MR. R DUBEY MR. B SHARMA MR. H DAS	MS S SHARMA (R-5) SC, I O C
3	WP(C)/1276/2024	SHILPI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, BTC SC, FINANCE
4	WP(C)/5318/2024	DIPA TERON Versus THE STATE OF ASSAM AND 3 ORS	B KHAKHLARY MS P GOGOI U SWARGIARY	SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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17)	MR. A BISWAS	19-05-2025	To	20-05-2025
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19)	MR I AHMED	22-05-2025	To	23-05-2025



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BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/111/2023 in MFA/15249/2022	THE RELIANCE GENERAL INSURANCE CO. LTD Versus RINA ROY AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI	
2	I.A.(Civil)/1772/2023 in MACApp./5460/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus AMRIT BORAH AND 3 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
3	I.A.(Civil)/2017/2023 in MACApp./8041/2023	THE ORIENTAL INSURANCE COMPANY LTD. Versus PARTHO PAUL AND 2 ORS.	MR. J KALITA	
4	WP(C)/2061/2023	M/S GOSWAMI ENGINEERING Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH MS. P RABIDAS	MR. S K DEORI(r-6,7) MR J LIKHA (r-6,7) MS. SOMILA(r-6,7) SC, NHDC
5	I.A.(Civil)/3110/2023 in MACApp./11765/2023	SARADA BARUAH AND 2 ORS. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	
6	I.A.(Civil)/3134/2023 in MACApp./12399/2023	SHEFALI BHOWMIK AND 3 ORS. Versus THE DIVISIONAL MANAGER AND 2 ORS.	MR. S ALIM MR. A T SIKDER	
7	I.A.(Civil)/3551/2023 in MACApp./10054/2023	UNITED INDIA INSURANCE CO LTD. Versus JONAKI DAIMARY AND 4 ORS.	MRS L SHARMA MR. K K BHATTA	MR. M H TALUKDAR (R-4 &5)
8	I.A.(Civil)/3709/2023 in MACApp./14029/2023	AYUB @ AYOB ALI Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA	

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/4385/2017	LAMBIR BORO Versus THE UNION OF INDIA and 10 ORS.	MR.J P KACHARI MR.L K BORAH	GA, ASSAM C.G.C. MR. D C BORAH- 1and2 SC, BTC ASSTT.S.G.I.
2 MACApp./19/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SUNITA BASFOR AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A BHATTACHARYYA MR. A BORUA MR P S RAJA MR. S SINGH
3 WP(C)/665/2021	KHAKAN DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, WPT AND BC
4 WP(C)/3713/2021	KANTA RAM MILI Versus THE UNION OF INDIA AND 9 ORS	MR. C GOSWAMI	MR D SENAPATI MR. K K PARASAR MS. S. TODI MR H K SARMA ASSTT.S.G.I.
5 WP(C)/7168/2021	GOPAL KRISHNA CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. S P CHOUDHURY MR. A DHAR MD F FARIDI MR K BISWAKARMA MS B DEVI	MS S MOCHAHARI (R-3,4) MR S DUTTA (R-3,4) GA, ASSAM MR. S DUTTA (R-3,4) MR GAURAV R DUTTA(R-7) MR S DUTTA (R-3,4) MR. D MAZUMDAR (R-7)
6 CRL.A(J)/145/2023	BIREN NAG Versus THE STATE OF ASSAM		PP, ASSAM
7 CRL.A(J)/35/2025	ABHAY MORAN @ PORAG Versus THE STATE OF ASSAM	MRS. P B BORDOLOI FOR LEGAL AID	PP, ASSAM
8 I.A.(CrI.)/121/2025 in CRL.A(J)/213/2025	KUSHAL BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK LEGAL AID COUNSEL	PP, ASSAM
WITH CRL.A(J)/213/2025 (Filing Number)	KUSHAL BORDOLOI Versus THE STATE OF ASSAM AND ANR G	MR. K P PATHAK	

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